<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 331 OF 2016 & IA NO. 701 OF 2016

Dated: 22nd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Talwandi Sabo Power Ltd. Vs. Punjab State Electricity Regula	ato	ry Commission & Anr.	 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Akshat Jain	
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R-1	
		Mr. M.G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk